

Item No. 39

M.A. No. 755/2004  
O.A. No. 2073/2003

12.4.2004

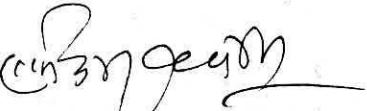


Present : Applicant in person.

Shri S. Kumar, learned proxy counsel for  
Shri R.N. Singh, learned counsel for  
the respondents.

**MA 755/2004**

In view of the orders passed on 19.1.2004  
extending the time for implementation till 15.4.2004,  
MA 755/2004 is dismissed.

  
(R.K. Upadhyaya)

Administrative Member

  
(Shanker Raju)

Judicial Member

/ravi/